



GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Attachment Proceeding No. 15279 & 15280 of 2026

Certificate No. RC9048 of 2026

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

1. Whereas Recovery Certificate No. **RC9048 of 2026** dated **February 24, 2026** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of **Rs. 5,56,000/- (Rupees Five Lakh Fifty-Six Thousand Only)** along with further interest, all costs, charges and expenses etc., against **Manas Taru Roy (PAN: AHEPR6586R) and Binit Agarwal (PAN: AMKPA6931A) ["Defaulter"]** in the matter of Illiquid Stock Options and the same was due in respect of the said certificate.
2. And whereas, the notice of attachment nos. **15279 & 15280 of 2026** dated **April 10, 2026** in the above proceedings was issued attaching the Bank accounts, Demat accounts & Mutual Fund Folios of the Defaulter.
3. And whereas, SEBI has recovered an amount of **Rs. 5,66,000/- (Rupees Five Lakh Sixty-Six Thousand Only)**, which includes interest and costs from the Defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts & Mutual Fund Folios of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the component authority under any law.

Given under my hand and seal at Kolkata this **4th day of May, 2026**.

SEAL



Copy to:

1. **Manas Taru Roy**
Village Bandipur (Roypara), Post- Bandipur (Hattala), P.S.- Haripal, Hooghly, West Bengal – 712405
2. **Binit Agarwal**
6 Ramanath Sadhu Lane, Barabazar, Kolkata, West Bengal – 700007
Email: agarwal.binit2011@gmail.com

Mitrajeet Dey.

RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata